

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) and (b). Under the Constitution, the executive responsibility in the matter of road transport vests in the State Governments. It is, therefore, for the State Governments to decide as to which routes or road transport companies should be nationalised.

Development of Cochin Port

1454. SHRIMATI SAVITRI SHYAM:

SHRI R. V. SWAMINATHAN
SHRI M. V. KRISHNAPPA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a proposal for development of Cochin Port during the Fifth

Five Year Plan is under the consideration of the Government of India;

(b) if so, the broad outlines thereof and the estimated expenditure to be incurred thereon; and

(c) the expected capacity of berthing etc. at the port after its expansion?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) and (b). A list of important schemes proposed by the Port Trust for inclusion in the Fifth Plan together alongwith the outlay suggested is attached.

(c) It is premature to indicate at this stage the enhanced capacity that would be generated at the Port until the schemes are sanctioned and implemented.

Statement

S.No.	List of Important Schemes	Suggested V Plan Outlay
1	2	3
		(Rs. in Lakhs)
1	Purchase of 4 Nos. wharf cranes	9.200
2	Purchase of a hopper grab dredger.	41.840
3	200-ton self propelled water barge.	18.260
4	2 Nos. high power tugs	54.000
5	Hopper Suction dredger to replace S. D. 'Lord Willingdon'	64.570
6	Construction of Super Tanker berth.	2506.970
7	Container berth	100.000
8	Provision of railway facilities.	15.500
9	Purchase of dredger to 'replace Lay Willingdon'	370.000
10	Housing for Port Staff	40.000
11	Improvement to roads and other amenities including contribution to National Highway	10.000
12	Re-construction of over flow sheds	30.000
13	Procurement of water current meter and echo sounding machine and other equipments for hydraulic department.	15.000
14	Improvements to Power House and additional generating set.	11.000

1	2	3
		(Rs. in lakhs)
15	Additional machinery in the existing workshop and other Improvements.	25.000
16	6 Nos. waarf cranes to replace existing cranes at Mattacherry Wharf	21.000
17	Fertiliser berth for handling raw materials for F. A. C. T.	275.000
18	Interim arrangements at Q 10 area for handling fertiliser raw materials.	128.000
19	Construction of warehouse in leasing area (Bonded warehouse and cold storage warehouse at BOC area)	20.000
20	Remodelling South Coal Berth.	25.000
21	New dry dock.	1600.000
22	Administrative building.	13.000
23	An additional dredger to meet for increasing dredging requirements during V and subsequent Plan period.	140.000
24	Dredging requirements for turning basin at Tanker Berth.	37.000
25	Reclamation in Ennakulam Mattacherry Channels	25.000

T. B. Patients in the Country

1455. SHRI BIREN DUTTA. Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there was any survey to get the number of T.B. patients detected all over India;

(b) if so, the average number of patients in the country; and

(c) the number of patients getting facilities of treatment?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) Yes. A Sample Survey was conducted in a Sample population in the country in Seven Zones during the period 1955-58

(b) The Sample Survey showed that the prevalence rate for active and probably active Tuberculosis varied from 13 to 25 per thousand population in cities, towns and villages in the different zones. The rate of bacteriologically positive cases (excepting tubercle bacilli in sputum) per thousand population in these areas varied from 2 to 8.

(c) It is estimated that about one million TB Patients are under treatment in a year.

Intervention in Air India Strike

1456. SHRI SARJOO PANDEY: Will the Minister of LABOUR be pleased to state.

(a) whether his Ministry had intervened to bring about a negotiated settlement in the Air India Pilots' strike; and

(b) if so, the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) No.

(b) Does not arise.

Progress in use of Hindi by Indian Diplomats Abroad

1457. SHRI S. C. SAMANTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Embassies, Missions, and other diplomatic channels